

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 2600
TO BE ANSWERED ON 01.08.2017

Forest Protection Act, 1980

2600. SHRI BODHSINGH BHAGAT:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to State:

- (a) whether the Government has received any proposal from the State Government of Madhya Pradesh regarding simplification of Forest Protection Act, 1980 for proper exploitation of mineral resources available in the State; and
- (b) if so, the details of action taken in this regards

ANSWER

MINISTER FOR ENVIRONMENT FOREST AND CLIMATE CHANGE

(DR. HARSH VARDHAN)

- (a) No, Sir
- (b) Does not arise in light of (a) above

F. No 10-35/2017-FC (pt)
Government Of India
Ministry Of Environment, Forests and Climate Change
FC Division

Sub: Lok Sabha Unstarred Question No. 2600 to be answered on 01.08.2017 asked by Shi Bodhsingh Bhagat on "Forest Protection Act, 1980"-reg

A reference was received from IG (EAP) placed at F/X . The text of the question is as below

† **2600. SHRI BODHSINGH BHAGAT:**

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A Draft reply has been prepared and placed for approval pl